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the reasons for refusal by the State Trading Corporation; and

(c) what is the basis on which the State Trading Corporation exercises its judgement in giving raw materials on high sea basis?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) to (c) High sea sales of canalised raw material were effected by CPC to (1) IDPL (2) Mac Labs, Bombay and (3) Beecham, Bombay during the last 3 years. Details of material supplied to them on high sea sales basis are given in the attached statement. [See Appendix CVI, Annexure No, 14].

IDPL share with CPC the responsidistribution of canalised bility for raw materials and, in this capacity, take delivery of materials on high sea sales basis. Mis. Mac Labs are the only party taking delivery of Chloramphenicol Stearate. Similarly, M|s. Deacham are the only party laking delivery of Eno Grade Tartaric Acid. It will thus be seen that high sea scales have been effected in specific cases where either IDPL is involved or a single Actual User is to receive the delivery of the entire consignment of one material.

CPC do sometimes receive enquiries from allottees as to whether the canalised raw materials could be transferred to them on high see sales basis. CPC have been unable to comply with such requests because of the difficulty of splitting up the consignments where more than one allottee is involved and have informed the parties accordingly. In view of the volume of transactions involved in canalised raw materials, it has not been possible to list out the cases where enquiries for transfer of canalised raw materials on high sea sales basis were received and refused by CPC.

Assistance for the establishment of drug research units

51. SHRIMATI JAMUNA DEVI: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government have formulated any scheme for rendering assistance to the indigenous manufacturers of drugs for the establishment of drug research units; and

(b) if so, what are the details thereof?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) and (b) There is no special scheme of assistance to indigenous producers of drugs for the establishment of drug research units.

However, facilities available to R & D laboratories are indicated under Chapter 7 of the Import Policy, 1978-79. Incentives for encouraging original development in the drugs and pharmaceuticals industry have already been indicated in Para 62 of the Statement containing the Government decisions on the Hathi Committee Report, which was laid on the Table of the House on 24-4-78.

C.B.I. inquiry against M/s May and Baker for unauthorised production

52. SHRIMATI MAIMOONA SUL, TAN: Will the Minister of PET-ROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that the CBI inquiry against M/s May and Baker has been shelved and if so, what are the reasons therefor:

(b) whether Government's attention has been drawn to a number of unauthorised productions undertaken by M/s May and Baker during the last five years; if so, what are the details thereof; and

(c) whether M/s May and Baker fulfilled all the conditions contained in